26.3.96

Hon'ble Dr. R.K. Saxena, JM Hon'ble T. D.S. Baweja, AM

None is present for the applicant. It is a cse which is being listed for admission since 2.5.96. It was listed six times in the year 1995 and three times in the year 1996. On most of the dates either the adjournment has been sought or the learned counsel for the applicant did not appeared. List opportunity is given. Let the matter be listed for admission on 23.4.96.

& hamp

JIM

Arvind.

23-4-96 Fromble Mr. S. Das Gupta A.M. Houble Mr. T.L. Verma J.M.

mone responded for the applicant when the case was called out. There is no request for adjournment. In view of the order passed on 26-3-36 the care is dismosted in default for nonepresecution.

J.m .

W.S

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